

(iv) स्वीडन—यह देश हमारे देश के उत्तर प्रदेश और कर्नाटक इन दो राज्यों के 11 जिलों में चलाई जा रही भारत जनसंख्या परियोजना के लिए विश्व बैंक के जरिए 1 करोड़ 6 लाख डालर देने को सहमत हो गया है। इस परियोजना में ग्रन्थ बातों के साथ-साथ जिला और तालुक अस्पतालो तथा प्राथमिक स्वास्थ्य केन्द्रों में नसबन्दी अर्नेक्सियों एवं उपकेन्द्रों के भवनों का निर्माण करना शामिल है। यह परियोजना 1973 में प्रारम्भ हुई थी और अब समाप्त होने वाली है।

Collection of Documents from Foreign Countries Re. Activities of Netaji

2189. SHRI SAMAR GUHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he assured the House in the course of reply to Budget debate that the Department will take all necessary measures for collection and preservation of all relics, documents etc. connected with the activities of Netaji Subhas Chandra Bose, in foreign countries;

(b) if so, the steps taken so far in this regard;

(c) whether Government have written to the Governments of Japan, Burma, Malaya, Singapore, Indonesia, Thailand, Cambodia, Vietnam, West Germany, East Germany, Italy, U.K., U.S.A., Russia and China to inquire from them if they have any documents in their archives or otherwise in connection with the activities of Netaji; and

(d) if not, will Government write to the above Governments for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) Yes, Sir.

(b) and (c). This Ministry have since written to the Indian Missions in Japan, Burma, Malaysia, Singapore, Indonesia, Thailand, FRG, GDR, Italy, U.K., U.S.A., Russia, Pakistan and Afghanistan to collect information, documents and other material on the activities of Netaji Subhas Chandra Bose available in the respective countries. Replies from some Governments, whose help was sought, are still awaited.

(d) Does not arise.

Recommendations of Conference of Naturopaths

2190. SHRI SIVAJI PATNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the recommendations made by the 14th All-India Conference of the Naturopaths; and

(b) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) A statement is attached.

(b) The recommendations are being examined.

Statement

Resolutions of the General Body:

1. The Conference was glad to learn that the Union Health Ministry has decided to establish a National Nature Cure Institute. We hope that this Institute would start functioning very soon so that systematic schemes could be drawn up with regard to the research and training on Nature Cure.

The Conference also hopes that the Government of India will formally recognize the Nature Cure System and boost the programme.

2. The All India Nature Cure Conference thanks the State Governments of Gujarat, Tamil Nadu, Madhya Pra-

desh and Bihar for their extending recognition to the Nature Cure in their areas. The Conference requests the State Governments of those States, who have not yet accorded their recognition to this system, to extend recognition to the Nature Cure immediately so that its services could be availed of extensively.

3. With a view to making the Nature Cure System more comprehensive, it is absolutely essential to include this subject for general knowledge in the syllabi of all the teaching institutions in the country.

4. The Conference welcomes the 12-Point Minimum Programme of Prohibition announced by the Government of India and hopes that it will be considered as the first step towards Prohibition throughout the country. This Conference lays emphasis on the point that the whole country should go dry in the coming few years so that the community could be moved towards natural life.

The Conference also stresses upon the importance of family planning to control the increasing population of the country. But this objective can be achieved only if an atmosphere of self-control and deliverance from addiction in the general public is built. In view of this it is necessary to pay special attention to ban the production of intoxicating and harmful products and making of erotic films. The Conference hopes that the Central and State Governments would take concrete steps in these directions too.

Ban on use of Carbide for Ripening Fruits

2191. DR. MURLI MANOHR JOSHI:

SHRI BALASAHEB VIKHE PATIL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the use of carbide for ripening

the fruits is a health hazard and this is being used for this purpose; and

(b) if so, whether Government have taken any action to ban the use of carbide for such purposes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV: (a) Yes, Sir.

(b) Action has already been initiated to ban the use of carbide gas for ripening of fruits. A Gazette Notification in this regard is likely to be issued very shortly.

Patients in T. B. Hospitals in Capital

2192. SHRI C. K. JAFFER SHARIEF: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of beds in the TB Hospitals in the Capital and how many patients are at present under treatment as indoor patients; and

(b) the number of TB patients who are on the waiting list in these hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV: (a) The total number of TB beds in various TB Institutions in Delhi is 1539. 1652 patients are under in-door treatment in these Institutions.

(b) 4267 TB patients are on the waiting list.

दों या तीन से अधिक बच्चे पैदा करने वालों के लिए दण्ड का प्रावधान

2193. श्री रामजीलाल सुमन :
क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दो या तीन से ज्यादा बच्चे पैदा करने वाले पति-पत्नियों के लिए निकट